

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/Withdrawal/30408/2019 E/MISC/30538/2016 E/815/2008	GUNTUR	Swathi Pvc Products P Ltd	Order-in-Appeal No. 54 & 55/2018 (58) dated 31.07.2008
2	ST/Withdrawal/30346/2019 ST/633/2009	HYDERABAD-I	KALVA ENGINEERS PVT LTD	Order-in-Appeal No. 18/2009 (H-III) ST dated 15.04.2009
3	ST/Withdrawal/30428/2019 ST/755/2009	HYDERABAD-II	VARADHI ADVERTISERS PRIVATE LIMITED	Order-in-Appeal No.28/2009 (H-II) ST dated 20.05.2009
4	E/Withdrawal/30374/2019 E/1262/2010	Visakhapatnam -II	The Assistant Divisional Engineer Stores	Order-in-Appeal No. 09/2009 (V-II) (D) CE 30.09.2009
5	E/Withdrawal/30376/2019 E/1812/2010	Visakhapatnam -I	VIJAY PRESTRESSED PRODUCTS PVT LTD	Order-in-Appeal No. 27/2010 (V-I) CE dated 23.04.2010
6	E/Withdrawal/30501/2019 E/2608/2010	HYDERABAD-III	BHEEMA CEMENTS LTD	Order-in-Appeal No. 16/2010 (H-III) (D) CE dated 30.08.2010
7	ST/CROSS/59/2011 ST/1813/2010	Visakhapatnam -I	PSB INDUSTRIES	Order-in-Original No.23/2010 (RS) dated 11.05.2010
8	ST/2167/2010	Visakhapatnam -I	IMC LTD	Order-in-Appeal No.20/2010 (V-I) ST 24.09.2010
9	ST/1022/2011	Visakhapatnam - G S T	B. Appa Rao	Order-in-Appeal No. 38/2010 (V-II) ST dated 29.12.2010
10	ST/Withdrawal/30466/2019 ST/1436/2011	HYDERABAD-III	LAKSHMI ENGINEERING ENTERPRISES	Order-in-Appeal No.58/2009 (H-III) ST dated 24.11.2009
11	ST/1824/2011	Visakhapatnam -I	MULTI TECH CONSTRUCITONS	Order-in-Original No.19/2011 (MP) dated 25.03.2011
12	ST/Withdrawal/30380/2019 ST/2021/2011	GUNTUR	Andhra Pradesh Heavy Machinery And Engineering Ltd	Order-in-Appeal No. 12/2012 (G) ST dated 23.08.2011
13	ST/Withdrawal/30379/2019 ST/2678/2011	GUNTUR	TOP SECURITY LTD	Order-in-Appeal No.05/2011 (G)(D) ST/ 25/2011 (G) ST dated 13.06.2011

14	E/Withdrawal/30377/ 2019 E/344/2012	Visakhapatnam -I	GSAL (INDIA) LTD	Order-in-Original No.55/2011 (MP) dated 28.11.2011
15	E/CROSS/3/2012 E/Withdrawal/30409/20 19 E/598/2012	GUNTUR	HARIKA RESINS PVT LTD	Order-in-Original No. 05/2008 dated 29.05.2008
16	ST/Withdrawal/30382/ 2019 ST/7/2012	GUNTUR	BOMBAY ANDHRA TRANSPORT ORGANIZATIO N	Order-in-Appeal No. 14/2011 (G) (D) ST / 39/2011 (G) ST dated 26.09.2010
17	ST/CROSS/21070/2015 ST/Withdrawal/30467/ 2019 ST/520/2012	HYDERABAD-IV	INTELLIGROUP ASIA PVT LTD	Order-in-Appeal No.31 & 32/2011 (h-IV) ST dated 18.11.2011
18	ST/1152/2012	TIRUPATI	MAHESWARA REDDY	Order-in-Appeal No.02/2011 (T) ST dated 01.02.2012
19	ST/1295/2012	TIRUPATI	BHARATH SANCHAR NIGAM LTD	Order-in-Appeal No.06 – 17/2012 (G) ST dated 21.02.2012
20	ST/Withdrawal/30383/ 2019 ST/1470/2012	GUNTUR	JAYA HUME PIPES P LTD	Order-in-Appeal No.09/2012 (G) ST dated 29.02.2012
21	ST/Withdrawal/30386/ 2019 ST/1525/2012	GUNTUR	VAGJRA HOTLINE POWER SERVICE PVT LTD	Order-in-Appeal No.11/2012 (G) ST dated 05.03.2012
22	ST/Withdrawal/30381/ 2019 ST/CROSS/12/2012 ST/1671/2012	GUNTUR	S.R. PRUDHVI MOVERS	Order-in-Appeal No.15/2012 (G) ST dated 16.03.2012
23	ST/1815/2012	Visakhapatnam -II	KRUPA & COMPANY	Order-in-Appeal No.33/2012 (RS) dated 29.03.2012
24	ST/Withdrawal/30429/ 2019 ST/2089/2012	HYDERABAD-II	SAI RAGHAVENDR A ESTATES	Order-in-Appeal No.38/2012 (H-II) ST dated 30.03.2012
25	ST/Withdrawal/30468/ 2019 ST/2107/2012	HYDERABAD-IV	B. RAMA RAO & COMPANY	Order-in-Appeal No.67/2012 (H-IV) ST dated 26.03.2012
26	ST/Withdrawal/30385/ 2019 ST/3239/2012	GUNTUR	PMG STRUCTURALS PVT LTD	Order-in-Appeal No.56/2012 (G) ST dated 22.08.2012
27	ST/Withdrawal/30367/ 2019 ST/3344/2012	HYDERABAD-I	TIRUMALA AUTOMOBILES LTD	Order-in-Appeal No.9/2012 (H-I) ST dated 31.08.2012
28	ST/3382/2012	Visakhapatnam -I	SOUTH ASIA LPG CO.PVT LTD	Order-in-Appeal No.VIZ-STX-001- COM-099-12 dated 22.08.2012

29	E/Withdrawal/30410/ 2019 E/25495/2013	GUNTUR	Delta Paper Mills Ltd	Order-in-Appeal No.55/2012 (G) CE dated 01.11.2012
30	E/Withdrawal/30411/ 2019 E/26806/2013	GUNTUR	Kcp Sugar And Industries Corporation Ltd	Order-in-Appeal No.08 & 09/2013 (G) CE dated 14.03.2013
31	ST/Withdrawal/30390/ 2019 ST/25089/2013	GUNTUR	Kanumuri Ramesh	Order-in-Appeal No.66/2012 (G) ST dated 01.10.2012
32	ST/Withdrawal/30389/ 2019 ST/25100/2013	GUNTUR	Sree Shirdi Sai Construcitons	Order-in-Appeal No.70/12 (G) ST dated 09.10.2012
33	ST/Withdrawal/30469/ 2019 ST/25263/2013	SERVICE TAX-HYDERABAD-IV	Cognizant Technology Services Pvt Ltd	Order-in-Appeal No.251/2012 (H-IV) ST dated 10.10.2012
34	ST/Additional Evidence/20619/2015 ST/Withdrawal/30391/ 2019 ST/25560/2013	GUNTUR	Jaya Hume Pipes Pvt Ltd	Order-in-Appeal No.09/2012 (G) ST dated 29.02.2012
35	ST/Withdrawal/30387/ 2019 ST/25632/2013	GUNTUR	Shafeequar Rahaman Khan	Order-in-Appeal No.83/2012 (G) ST dated 16.11.2012
36	ST/Withdrawal/30388/ 2019 ST/25922/2013	GUNTUR	Continental Wines Pvt Ltd	Order-in-Appeal No.86/2012 (G) ST dated 29.11.2012
37	ST/Withdrawal/30431/ 2019 ST/26311/2013	HYDERABAD-II	Ifci Ltd	Order-in-Appeal No.171/2012 (H-II) ST dated 19.11.2012
38	ST/26572/2013	Visakhapatnam -I	Coastal Green Belt Developers	Order-in-Appeal No.03/2013 (V-I) ST dated 14.03.2012
39	ST/Withdrawal/30430/ 2019 ST/26604/2013	HYDERABAD-II	Coastal Engineering Constructions	Order-in-Original No.03/2013-Adjn-ST (Commr) dated 30.01.2013
40	ST/26872/2013	Visakhapatnam -II	Natural Bio Energy Ltd	Order-in-Appeal No.01/2013 (V-II) (D) ST dated 21.03.2013
41	ST/Withdrawal/30392/ 2019 ST/28032/2013	GUNTUR	Siva Constructions	Order-in-Appeal No.45/2013 (G) ST dated 30.07.2013
42	ST/28049/2013	Visakhapatnam - G S T	Indian Oil Corporation Ltd	Order-in-Appeal No.28/2013 (V-I) ST dated 24.06.2013
43	ST/Withdrawal/30470/ 2019 ST/28109/2013	HYDERABAD-IV	Nine Wheels Rent A Cab	Order-in-Appeal No.114/2013 (H-IV) ST dated 31.07.2013

44	ST/Withdrawal/30384/2019 ST/28370/2013	GUNTUR	Durga Engineering Contractors	Order-in-Appeal No.58/2013 (G) ST dated 06.09.2013
45	E/MISC/30537/2016 E/Withdrawal/30415/2019 E/20327/2014	GUNTUR	Alliance Minerals Pvt Ltd	Order-in-Appeal No.77/2013 (G) CE dated 22.11.2013
46	E/Withdrawal/30498/2019 E/CROSS/21188/2014 E/20397/2014	HYDERABAD-IV	Kp Weld Mesh	Order-in-Appeal No.99/2013 (H-IV) CE 21.10.2013
47	E/Withdrawal/30414/2019 E/20579/2014	GUNTUR	Parasakthi Cements Ltd	Order-in-Appeal No.71/2013 (G) CE dated 13.11.2013
48	E/Withdrawal/30413/2019 E/21333/2014	GUNTUR	The Andhra Sugars Ltd	Order-in-Appeal No.02/2014 (G) (D) CE dated 23.01.2014
49	E/Withdrawal/30412/2019 E/21334/2014	GUNTUR	The Andhra Sugars Ltd	Order-in-Appeal No.01/2014 (G) (D) CE dated 21.01.2014
50	ST/20106/2014	TIRUPATI	U.k. Mecon Ultratech Cements Ltd	Order-in-Appeal No.29/2013 (T) ST dated 12.09.2013
51	ST/CROSS/23764/2014 ST/Withdrawal/30339/2019 ST/20823/2014	HYDERABAD-III	Mdr Projects	Order-in-Appeal No.158/2013 (H-III) ST dated 17.10.2013
52	ST/Withdrawal/30471/2019 ST/21208/2014	HYDERABAD-IV	Vinayaka Enterprises	Order-in-Appeal No.231/2013 (H-IV) ST dated 30.12.2013
53	ST/21427/2014	Visakhapatnam -I	Swaran Singh & Co	Order-in-Appeal No.02/2014 (V-I) ST dated 06.01.2014
54	ST/Withdrawal/30463/2019 ST/21521/2014	HYDERABAD-II	Kms Infrastructure Pvt Ltd	Review Order No.04/2014 (H-II) ST dated 01.05.2014
55	ST/Withdrawal/30432/2019 ST/21522/2014	HYDERABAD-II	Noon Homes Resorts & Pvt Ltd	Order-in-Appeal No.40/2013 (H-II) ST dated 27.02.2013
56	ST/Withdrawal/30472/2019 ST/21625/2014	HYDERABAD-I	Shilparamam Art Crafts And Cultural Society	Order-in-Appeal No.40/2014 (H-IV) ST dated 14.02.2013
57	ST/22050/2014	Visakhapatnam -I	Sks Travels	Order-in-Appeal No.17/2014 (V-I) ST dated 21.02.2014
58	ST/CROSS/23768/2014 ST/Withdrawal/30464/2019 ST/22248/2014	HYDERABAD-II	Svec Construction Ltd	Order-in-Original No.04/2014 (H-III) Adjn (ST) – Commr (TRF) dated 10.03.2014

59	ST/CROSS/23801/2014 ST/Withdrawal/30433/ 2019 ST/22484/2014	HYDERABAD-II	V Arks Engineers Pvt Ltd	Order-in-Original No.08/2014 Adjn ST Commr dated 26.03.2014
60	ST/22807/2014	TIRUPATI	Vasavi Builders & Developers	Order-in-Original No. 08/2014 ST Commr dated 28.02.2014
61	ST/Withdrawal/30394/ 2019 ST/23188/2014	GUNTUR	Navayuga Engineering Company Ltd	Order-in-Original No.44/2014 (G) ST dated 22.02.2014
62	ST/MISC/30565/2016 ST/Withdrawal/30393/ 2019 ST/23197/2014	GUNTUR	Master Associates	Order-in-Appeal No.65 & 66/2014 (G) ST dated 22.07.2014
63	ST/COD/21216/2015 ST/CROSS/21140/2015 ST/23345/2014	Visakhapatnam -I	Rajyalakshmi Builders	Order-in-Appeal No.40/2014 (V-I) ST dated 30.06.2014
64	ST/23797/2014	Visakhapatnam -I	Merilyn Shipping And Transports	Order-in-Appeal No.57/2014 (V-I) ST dated 15.09.2014
65	ST/23811/2014	Visakhapatnam -I	Dolphin Safety Services	Order-in-Appeal No.51/2014 (V-I) ST dated 25.08.2014

Appearance

Ms. B.V. Siva Naga Kumari, Shri P.S. Reddy, Shri V R Pavan Kumar, Shri A V L N Chary, ARs for the Appellant.
Shri Ch.Venkateswara Rao, Shri G. Prahlad, Advocates for the Respondent.

Coram: HON'BLE Mr. P.V. SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/30807-30871/2019

Date of Hearing:16.09.2019
Date of Decision:16.09.2019

[Order per: BENCH]

1. Learned Principal Commissioner (DR) mentioned that they would like to withdraw these appeals filed by the Revenue in terms of the new Litigation Policy vide CBIC Instruction F.No. 390/Misc/ 116/2017-JC dated 22.08.2019.

2. The prayer for withdrawal of these appeals is allowed. Accordingly, the above appeals are dismissed as withdrawn. If, for any reason any of the

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appeals is found to be withdrawn wrongly and against the litigation policy of the department, Revenue is free to file an application of restoration of such appeal.

(Order dictated & pronounced in open court)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)

Jaya